

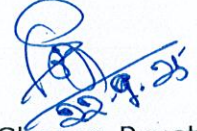
F. No. J-11017/5/2025-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 22nd September, 2025

ORDER

The President is pleased to accept the resignation of **Shri Debanjan Das**, Central Government Counsel for High Court of Calcutta at Jalpaiguri, with effect from 06.09.2025.

2. Consequently, the name of Shri Debanjan Das, Advocate figuring at serial number '7' in the List 'B' of this Department's Order No. 11017/2/2022-Judicial dated 11.02.2022 read with J-11017/5/2025-Judicial dated 04.08.2025, stands deleted.
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. The In-charge, Branch Secretariat Kolkata.
4. The Registrar, High Court of Calcutta, Bench at Kolkata.
5. The Addl. SGI, High Court of Calcutta at Kolkata.
6. Shri Debanjan Das, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to In-charge Branch Secretariat, Kolkata.
7. LIMBS Section for information and necessary action.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.



(Kumar Gaurva)
Section Officer (Judicial)
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